

desh and what quantity was supplied to this State from February, 1980 to May, 1980; and

(b) whether the Central Government could not supply sufficient quantity of wheat, rice and sugar to Uttar Pradesh or State Government could not make the effective distribution?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The demand of Government of Uttar Pradesh and supply of wheat for public distribution system and roller flour mills and rice and sugar for public distribution system from the Central Pool during the period from February to May, 1980 are given below:

(figures in '000 tonnes)

| | Demand | Supply |
|----------------------------|--------|--------|
| <i>Wheat</i> | | |
| i) for public distribution | 396 0 | 267 1 |
| ii) for roller flour mills | 263 0 | 139 9 |
| <i>Rice</i> | 234 0 | 123 9 |
| <i>Sugar</i> | 200 0 | 177 49 |

(b) The FCI maintains adequate stocks of foodgrains within the State to meet its demands. To get over any difficulties caused by uneven distribution of the stocks in the various depots, inter-state and intra-state rail and road movements are also organised to make available the required quantity.

As regards sugar, against the State's levy quota of 1,67,126 tonnes for the four months, the actual supply has been 1,77,494 tonnes.

Area and percentage of Forests

2345. SHRI G. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area and percentage of forests felled in the last three years, (State-wise);

(b) the percentage of forests existing at present and recommended percentage to be retained, (State-wise); and

(c) what action Union Government are taking to maintain the required recommended percentage of forests in each State?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) Necessary information is being collected from the States and Union Territories and would be placed on the Table of the Lok Sabha in due course.

(b) The statement (Annexure I) gives the percentage of the forest area to the total geographical area (State-wise) during the year 1977-78. The National Forest Policy, 1952, has recommended that in plains the forest area should be 20 per cent of the total land area and in hills it should be 60 per cent, so that the over-all area under forest for the whole country is 33 per cent of the total land area. However, there are no specific recommendations from Government of India for percentage of area to be retained under forests in each State individually.

(c) The question does not arise.

Statement

Forest Area as percentage to total Geographical Area during 1977-78— State-wise

| Sl. No. | State/Union Territory | Forest Area as %age to Geographical area |
|--------------------------|---------------------------|------------------------------------------|
| <i>States</i> | | |
| 1 | Andhra Pradesh | 23.25 |
| 2 | Assam | 39.24 |
| 3 | Bihar | 16.84 |
| 4 | Gujarat | 9.99 |
| 5 | Haryana | 3.30 |
| 6 | Himachal Pradesh | 39.11 |
| 7 | Jammu & Kashmir | 9.47 |
| 8 | Karnataka | 19.59 |
| 9 | Kerala | 29.15 |
| 10 | Madhya Pradesh | 36.67 |
| 11 | Maharashtra | 21.67 |
| 12 | Manipur | 26.92 |
| 13 | Meghalaya | 28.32 |
| 14 | Nagaland | 17.48 |
| 15 | Orissa | 43.61 |
| 16 | Punjab | 4.09 |
| 17 | Rajasthan | 10.11 |
| 18 | Sikkim | 38.63 |
| 19 | Tamil Nadu | 17.33 |
| 20 | Tripura | 57.53 |
| 21 | Uttar Pradesh | 17.24 |
| 22 | West Bengal | 13.47 |
| <i>Union Territories</i> | | |
| 23 | A & N Islands | 90.00 |
| 24 | Arunachal Pradesh | 61.67 |
| 25 | D & N Haveli | 40.82 |
| 26 | Delhi | 2.68 |
| 27 | Goa, Daman & Diu | 34.38 |
| 28 | Mizoram | 33.81 |
| ALL INDIA | | 22.74 |

Persons benefited under Adult Education Programme

2346. SHRI AHMED M. PATEL:
Will the Minister of EDUCATION be pleased to state:

(a) the amount that has been allocated for the adult education programme in the country, State-wise during 1977-78, 1978-79 and 1979-80;

(b) the names of the agencies which were operating to implement this scheme; and

(c) number of persons in each State benefited under this programme during the said period and particularly in Gujarat State, District-wise?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
(a) Statement I is attached.

(b) The agencies implementing the Adult Education Programme are State Governments/UT Administrations, voluntary organisations, Nehru Yuvak Kendras, universities and college, public-sector undertakings etc.

(c) Based on the information furnished by the State Governments/UT Administrations and the various implementing agencies, a State-wise statement of persons who have benefited under the Adult Education Programme during 1977-78, 1978-79 and 1979-80 is attached. (Statement II).